

Indians in U.K.

3. Shri Surendranath Dwivedi: Will the **Prime Minister** be pleased to state:

(a) whether Government have received any memorandum from the Indian Workers' Association of Great Britain (Coventry branch) concerning Indian nationals residing in the United Kingdom;

(b) the nature of the memorandum;

(c) whether they have represented about any specific difficulties experienced by Indian nationals there; and

(d) if so, the steps taken to remove those difficulties?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The memorandum contains a request that the continued stay in U.K. of such Indian nationals as had gone there in search of employment on improper travel documents should be regularised.

(c) Yes, Sir. They have represented that on account of their inability to get Indian passports, they were stranded in Britain, and were not able to travel either to India or to any other country. Some of them were, in consequence, forced to seek British citizenship.

(d) The matter is being examined and a decision will be taken soon.

M.E.S., Bikaner

4. { **Shri Karni Singhji:**
Shri V. B. Deo: }

Will the **Minister of Defence** be pleased to state:

(a) whether any retrenchment of workers under the Garrison Engineer, M. E. S., Bikaner (Rajasthan) has

been effected during 1962-63 and if so, the number of workers so retrenched, and the reasons therefor;

(b) whether during the corresponding period any recruitment of workers has taken place in the said department and if so, the number of workers so recruited;

(c) whether the workers retrenched were given preference for re-employment; and

(d) if not, the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) 167 casual workers of Garrison Engineer, M.E.S., Bikaner were discharged from service during 1962-63. They were employed on specific jobs for specified periods, and their services were terminated at the end of these periods.

(b) to (d). 243 casual workers were recruited during this period at different times and the "retrenched" workers were given preference at the time of recruitment: out of 167 persons 124 were re-engaged. The rest could not be re-employed as they belonged to categories other than those required, or were not available for employment when the vacancies occurred.

Third Five Year Plan

5. Shri Sham Lal Saraf: Will the **Minister of Planning** be pleased to state the Central outlay (State-wise) for the Third Five Year Plan, and the estimated individual States' contribution from their own resources?

The Minister of Planning (Shri B. R. Bhagat): Except for a few schemes information regarding State-wise distribution of Central outlay is not available. As regards States' contribution, a statement showing estimated State resources for the Third Five Year Plan is placed on the Table of the House. [*Placed in Library.. See No. LT-1819/63*].